

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

&

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

Dated: 17th August, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 164 OF 2015 & IA NO. 264 OF 2015

In the matter of:

**BSES Rajdhani Power Ltd. Appellant (s)
Vs.
Delhi Electricity Regulatory Commission Respondent (s)**

APPEAL NO. 165 OF 2015 & IA NO. 267 OF 2015

In the matter of:

**BSES Yamuna Power Ltd. Appellant (s)
Vs.
Delhi Electricity Regulatory Commission Respondent (s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1

ORDER

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 24.08.2016 after serving copy on the other side.

List these matters on **21.09.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**